

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 263 of 2015

Dated: 29th January, 2016

In the matter of :

Damodar Valley Corporation

... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

Post the matter for hearing on **16th March, 2016.**

Court Master

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